NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 450 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: M/s. Toll Global Forwarding India Pvt. Ltd. Vs. M/s. Sarash Exports Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Anshu Bhanot, Advocate

Mr. Anuj Mirdha, Advocate

For the Respondent:

None

ORDER

The Affidavit of Service is not still before this Bench.

Renotify this case for further consideration on 17th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)